

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 8/MP/2013**

Subject : Petition under section 60 of the Electricity Act, 2003 read with regulations 53 and 54 of the Central Electricity Regulatory Commission (Power Market) Regulations, 2010 for fixing the ceiling rate for the tariff quoted by traders in electricity market.

Date of Hearing : 19.2.2013

Coram : Dr. Pramod Deo, Chairperson  
Shri V.S.Verma, Member  
Shri M.Deena Dayalan, Member

Petitioner : Kerala State Electricity Board (KSEB)

Respondents : Indian Energy Exchange Limited, New Delhi  
Power Exchange Indian Limited, Mumbai

Parties present : Shri, Sreenivasan. G., KSEB  
Shri, Gaurav Maheshwari, IEX  
Shri, R.K. Mediratta, IEX  
Ms Shruti Bharti, IEX

**Record of Proceedings**

The representative of the petitioner sought adjournment on the ground of personal difficulty of Official dealing in the matter. The request was allowed.

2. The petition shall be listed for hearing on 7.3.2013.

By order of the Commission

SD/-  
(T. Rout)  
Joint Chief Legal